

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 189/GT/2020

Subject : Petition for approval of tariff of Barauni Thermal Power Station Stage -I (220 MW) for the period 2019-24

Date of Hearing : **13.8.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V, Member
Shri Harish Dudani, Member

Petitioner : NTPC Limited

Respondents : SBPHCL and Anr

Parties Present : Shri Nilantika Banerjee, Advocate , NTPC
Shri Prashant Chaturvedi, Advocate NTPC
Shri Puneeth Ganapathy, Advocate, Bihar Discoms
Ms. Jayati Sinha, Advocate, Bihar Discoms

Record of Proceedings

Since the order in the matter (which was reserved on 6.2.2024) could not be issued prior to one Member of this Commission, who formed part of Coram, demitting office, the matter has been re-listed for the hearing.

2. At the outset, the learned counsels for the Petitioner and Respondents submitted that since the pleadings and arguments are complete, the Commission may reserve its order in the matter. sides.
3. Accordingly, based on the consent of the parties, order in the petition was reserved.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

